

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No.532/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.RATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Satyanarayan Commodities Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Vishnu K. TULSYANI  
FCA.

Dehnan

V. P. Singh  
8/01/18

## ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)